

Office of the District Judge, Paschim Medinipur
Establishment order

No. 59

Dated, Paschim Medinipur,
the 29th day of May, 2020.

Whereas the Hon'ble High Court, Calcutta has been pleased to direct that pending the process of setting up permanent eSK be made functional in all the Court Complexes of the District with immediate effect

AND

Whereas from the report submitted by the Nodal Officer, e-Court Project, Paschim Medinipur, it appears that suitable locations have already been identified in each of the Court Complexes of this District where such temporary eSK may be started forthwith and minimal hardware is available to the start the project

AND

Whereas in public interest, it is necessary to have the eSK functioning at all the Court Complexes with immediate effect

HENCE

It is hereby ordered that eSK (e Seva Kendra) be made functional maintaining social distance with immediate effect in each of the Court Complexes of the District in the location and with the staff and PLV as detailed in the following table until further order . The working hours of the eSK will be from 9.00 am to 1.30 pm (1st half) and 2.00 pm to 5.00 pm. The SO is directed to do the needful for setting up the necessary hardware with the help of the SA of the respective stations. The Nazir of the respective stations are directed to render all necessary assistance to the So/SA concerned in this regard. A Register be maintained at the eSK by the staff concerned to keep an account of the services provided therein day to day and the same be periodically placed before the Nodal Officer of the station. Sufficient notice be displayed for public awareness. The order be also uploaded on the website of the District Judgeship for general information. The respective Nodal Officers of the Stations are directed to monitor the setting up of the temporary eSK and to monitor its day to day functioning.

Inform all concerned.

Name of the station	Location of eSK	Court staff deputed	PLV deputed
Medinipur Sadar	Filing Counter	1. Sri Sanjay Manik. (1 st Half) 2. ABHISEKH BHATTACHARYA (2 nd half)	Sri Tanmoy Bera
Kharagpur	Filing Counter	1. Tumpa Dey. (1 st Half) 2. Sri Papai Sarkar. (2 nd half)	Golam Zamil Khan
Ghatal	Filing Counter	1. Sri Srikanta Dhani. (1 st Half) 2. Sri Tarun Das. (2 nd half)	Tamghna Sau
Dantan	Filing Counter	1. Sri Biswanath Jana. (1 st Half) 2. Sri Bappaditya Bhunia. (2 nd half)	Sri Nilanjan Nanda
Garhbeta	Filing Counter	1. Sri Krishnendu Banerjee. (1 st Half) 2 Sri Soumendra Nath De. (2 nd half)	Sri Sumanta Nandi

Sd/- Subhradip Mitra
District Judge,
Paschim Medinipur.

Office of the District Judge, Paschim Medinipur.

Memo No. _____/

Dated, Paschim Medinipur,
the 29th day of May, 2020

Copy Forwarded for information and taking necessary action to:-

1. All the Courts and Offices/Departments under the Judgeship of Paschim Medinipur
2. The District Magistrate, Paschim Medinipur
3. The Superintendent Of Police, Paschim Medinipur
4. The Secretary/The President, All the Bar Association Under the Judgeship Of Paschim Medinipur.

Sd/- Subhradip Mitra
District Judge,
Paschim Medinipur.